

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kamrup, Amingaon

Dated Guwahati, the _____ July, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJKA/5197/2022 dated 06.07.2022

Sir,

With reference to the above, I am directed to inform you that Smti Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Rangia, Kamrup has been accorded permission to avail Home Travel Concession (HTC) for the current block period of 2022-2023 for the journey to her home town Silchar (subject to granting leave), by the shortest possible route, as per existing Rules, Smti Muzzammil may be informed accordingly.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/5113 - 5121 /A, dated 21/7/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Rangia, Kamrup with reference to her letter No. 977 dated 05.07.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

20/7/22
REGISTRAR (VIGILANCE)

Pen